

श्री पी. नामग्याल (लद्दाख) : स्पीकर साहब, आज के नेशनल न्यूजपेपर्स में 28 आर्गेनाइजेशन्स के ऊपर फारेन डोनेशन्स लेने पर बैन लगाने की ...

MR. SPEAKER: It is not admissible. Not allowed. I have to find out. I cannot allow. No. Not allowed. Absolutely not allowed.

(Interruptions).

12.12 hrs.

STATEMENT RE ACCIDENT AT TOPA COLLIERY IN HAZARIBAGH DISTRICT OF BIHAR

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD): I regret to inform the House of a major accident which occurred on 16th July 1982 at 14.45 hours at the Topa Colliery of Central Coalfields Limited in the District of Hazaribagh (Bihar) resulting in the death of 16 persons and serious injuries to 4 others.

According to the preliminary information received from the Directorate General of Mines Safety, the accident occurred while loaders were engaged under the supervision of a Mining Sirdar in loading blasted coal in a depillaring area in and around a goaf. There was a fall of roof measuring approximately 10 meters by 25 meters by 0.25 meters thick from a height of about 2.5 meters. 16 persons including the Mining Sirdar were killed on the spot and 4 others seriously injured. The injured persons have been hospitalised. Director General, Deputy Director General and Director of Mines Safety are making enquiries.

Having regard to the magnitude of the disaster it has been decided to set up a Court of Inquiry under Sub-Section (i) of Section 24 of the Mines Act 1952 (35 of 1952) to enquire into the causes of and circumstances attending the accident.

(Interruptions)*.

अध्यक्ष महोदय : मैंने आपसे पहले ही कहा है कि आप नोटिस दे दें ।

SHRI SATISH AGARWAL (Jaipur): Without notice it cannot be discussed.

12.14 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SHORTAGE OF POWER IN THE COUNTRY

SHRI RAJESH PILOT (Bharatpur): Sir, I call the attention of the Minister of Energy to the following matter of urgent public importance and request that he may make a statement thereon:—

“Situation arising out of acute shortage of power in the country with special reference to Delhi, Uttar Pradesh, Rajasthan, Madhya Pradesh, Haryana, Punjab, Orissa and West Bengal causing setback to the agricultural and industrial sectors in the country.”

THE MINISTER OF ENERGY (SHRI ABA GHANI KHAN CHAUDHURI): Sir, Hon'ble Members will kindly recall the presentation I had made during the last session of Lok Sabha in regard to the improved power situation in the country. As I had indicated at that time, we were able to exceed the generation target of 122 billion units set for 1981-82 by a billion units. Further, an additional generating capacity of 2175 MW was installed during the year. I may mention with pardonable pride that the improved availability of power was a contributory factor for the substantial increases in production of steel, coal, cement and fertiliser. The special measures taken to ensure supply of power to agriculture helped to insulate areas served by liftirrigation from the partial failure of monsoons in some parts of the country.

12.16 hrs.

[MR. DEPUTY SPEAKER in the Chair].

As I had occasion to mention in the past, our focus of effort has been on thermal power generation, since unlike hydro generation which depends primarily on seasonal conditions, there is room for achieving a